

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No(s). 6436/2016

(ARISING OUT OF IMPUGNED FINAL JUDGMENT AND ORDER DATED 11-02-2016
IN CRLA NO. 1312/2010 PASSED BY THE HIGH COURT OF JUDICATURE AT
ALLAHABAD, LUCKNOW BENCH)

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

KHALID L.

Respondent(s)

Date : 05-07-2017 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE A.K. SIKRI
HON'BLE MR. JUSTICE ASHOK BHUSHAN

For Petitioner(s) Mr. Siddharth Sengar, Adv.
Mr. Abhishek Chaudhary, Adv.
Mr. Samir Ali Khan, AOR

For Respondent(s) Ms. Kushagra Pandey, Adv.
Mr. Nadeem Murtuza, Adv.
Mr. Talha Abdul Rahman, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

(ASHWANI KUMAR)
COURT MASTER (SH)

(MALA KUMARI SHARMA)
COURT MASTER